

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SRI RAMAKRISHNA MILLS (COIMBATORE) LTD (SRMC)

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The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Wednesday, January 30, 2008 and closure of Open Offer to the Shareholders of SRMC.

1	Name of the Target Company	Sri Ramakrishna Mills (Coimbatore) Limited			
2	Name of the Acquirers, including PACs, if any	Main Acquirers Sri. R Doraiswami Smt. D Ranganayaki Sri. D Lakshminarayanawamy Smt. L Nagaswarna Smt. L Suhasini Smt. L Swathy PACs : None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	SKDC Consultants Ltd			
5	Date of Opening of the Offer	Friday, March 21, 2008			
6	Date of Closure of the Offer	Wednesday, April 9, 2008			
7	Details of Acquisition	Proposed in Letter of Offer		Actuals	
A	Offer Price Fully paid up Partly Paid Up	Rs.20/60 No partly paid Shares		Rs. 20/60	
B	Shareholding of Acquirers prior to Public Announcement(PA)	5, 56,032 (13.96%)		5, 56,032 (13.96%)	
c	Shares acquired after PA by exercise of warrants @	21, 35,000(29.99%)		21, 35,000 (29.99%)	
d	Shares acquired in the Open Offer@	14, 23,666 (20%)		1, 10,195 (1.55%)	
e	Size of open Offer (No of Shares X Offer price)	Rs. 2,93,27,520/-		Rs. 22,70,017/-	
f	Shareholding of other Promoter group Shareholders prior to Public Announcement(PA)(excluding Acquirers)	10, 95,960 (27.51%)		10, 95,960 (15.40%) @	
g.	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL NA NA NA	
h	Post Offer Shareholding of Acquirers (There are no PACs)@	41, 14,698 (57.80%)		28, 01,227(39.35%)	
i	Post Offer Shareholding of other Promoter Group Shareholders (Excluding Acquirers)	10, 95,960(27.51%)		10, 95,960(15.40%) @	
j	Post Offer Shareholding of Promoter Group (Including Acquirers)@	52, 10,658(73.20%)		38, 97,187(54.75%)	
k	Pre and Post offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Fully paid Shares	23,31,338 (58.53 %)	19,07,672 (26.80%)	23,31,338 (58.53 %)	32,21,143 (45.25 %)
8.	Date of despatch of consideration and delay if any.	Thursday, April, 17, 2008. No delay in despatch. No interest is due and payable on account of delay in dispatch			
9	Position of Escrow Account	The amount held in Escrow Account, to the extent of Rs. 22,70,017/- (less than 90% of Escrow Deposit) transferred to Special Account on April 15, 2008 towards payment of consideration. A sum of Rs. 7.35 Lacs, being 10% of the Escrow Deposit held in a new Escrow Account with lien in favour of Merchant Banker. Balance released to Acquirers.			
10	Status of Investor complaints	No complaints from any Shareholder of SRMC.			

@ The percentages are worked out on expanded Capital after exercise of Warrants allotted on a preferential allotment basis (the post offer Paid up Capital)

The Acquirers accept full responsibility for the information contained in this Public Announcement

ISSUED BY MANAGER TO THE OFFER

**FEDEX
SECURITIES
LIMITED**



FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163

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Contact Person : Shri. R. Ramakrishnan

**on behalf of the
Acquirers**

**Sri R Doraiswami, Smt. D Ranganayaki, Sri. D Lakshminarayanawamy
Smt. L Nagaswarna, Smt. L Suhasini and Smt. L Swathy**

Place : Mumbai

Date : April 18, 2008